99

given in the statement attached (See below).

(c) and (d) The Establishment of new dispensaries depends *inter-alia* on the overall availability of resources and the

largest concentration of Central Government Servants without existing CGHS coverage, where needs can be catered for within the outl'ay for the current year and the VIITth Plan. The proposals are under examination.

Statement

S. No.	Name of Places						No. of Central Government Employees residing within a radious of 3 kms. as informed by the respective Resident Welfare Associations.
1	Delhi						
	(a) Shalimar Bagh						2000-2500
	(b) Anand Vihar						(List not received)
	(c) Dilshad Garden		•				2000-2500
	(d) Vasant Vihar						2600 (approximately)
	(e) Mayur Vihar, Phase-II .		•				163
	(f) Rohini						193
	(g) Jharoda Kalan (Police Training School)	•	•	•	٠		2000-2500
2	Haryuna						
	(a) Gurgaon (for one more dispensary)					(List not received))
	(b) Faridabad (for one more dispensar	ry)				. ;	
	(c) Ballabhgarh						1456 J
3	Uttar Pradesh						
	(a) Ghaziabad (for one more Dispensa	ıry)				.]	4800
	(b) Sahibabad						4500
	(c) Noida						2000

Implementation of recommendation of IV Pay Commission

3847. DR. BALDEV PRAKASH: Will the Minister of 'HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the staff of the Govern^ mentfuitded Projects of the Family Planning AUociation of India, New Delhi Branch, still continue to get the III pay Commission scales of pay, and they have not been granted the admissible Stagnation Increment;

(b) what are the reasons for not granting them nine instalments of additional dearness allowance sanctioned by Government between 1st June, 1984 and 1st April, 1986; and 101

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir. However, as the applicability of the III Pay Commission's pay scales to such staff has been held in objection by the Audit authorities, the stagnation increment could not be paid.

- (b) All the employees of Government funded Projects are in receipt of D.A./ A.D.A. sanctioned by Government upto and for 1-4-1986.
- (c) The matter regarding the stagnation increment, arrears of D.A. beyond 1-4-1986 and admissibility of revised pay scales as per IV Pay Commission's recommendations is presently sub judice in the Delhi High Court.

स्नातकों की नियुवित के सिए परिचर्या भर्ती मियम

3848. श्रीमती सस्या बहिन : स्वास्थ्य और परिवार कस्यान मंत्री यह बताने की कुपा भरेंग कि :

- (क) क्यायह सच है कि सरकारी श्रस्पताली में परिचर्या स्नातकों/स्नातकोत्तर उम्मीदवारों की नियंक्ति और पदोन्नति के सम्बन्ध में भर्ती नियमों में कोई व्यवस्था नहीं है ;
- (ख) यदिहां, तो इसके क्या कारण हैं ग्रीर क्या सरकार उन्हें पदोन्नति के ग्रवसर प्रदान करने के लिए इन नियमों में कोई संशोधन करने पर विचार कर रही है :
- (ग) पिछले पांच वर्षी के लेडी हार्डिंग मेडिकल कालेज ग्रीर इससे सम्बद्ध अस्पताल में परिचर्या कार्य से जुड़े कर्मचारियों की पदोन्नति सम्बन्धी ब्यौरा क्या है ;

(घ) इस ग्रस्पताल में परिचर्या कार्य से जुड़े कर्मचारियों के पदनाम ग्रीर वेसनमान क्या हैं; श्रीर

to Questions

(ङ) इस अस्पताल में नियोजित परिचर्या स्नातक/स्नातकोत्तर उम्मीदवारों की बजाय कम योग्य व्यक्तियों को पदोन्नत करने के क्याकारण हैं?

स्वास्थ्य धौर परिवार कल्याम मंत्रालय में राज्य मंत्री (श्रीमती डी०के० तारा देवी सिद्धार्थ) :(क) ग्रीर (ख) प्रत्येक ग्रस्पताल के ग्रलग-ग्रलग भर्ती नियम हैं। तथापि, कार्य की श्रपेक्षाओं के अनुसर जहां कहीं भी श्रावश्यक हो भर्ती नियमों में नर्सिंग स्नातकों/ स्नातकोत्तरों को नियुक्त करने का प्रावधान है ।

(ग) पदोन्नतियों को दर्शाने वाला एक विवरण संलग्न है (मीबे देखिए)।

(घ) ब्यौरा इस प्रकार है:---

		-
ऋम सं०	पदनाम	वेतनमान
1.	मुख्य निसंग ग्रधिकारी .	3000-4500
2.	नर्सिग सुपरिटेडेंट	2200-4000
3.	उप निसंग मुपरिटेंडड .	2000-3500
4.	सहायक नरिंग सुपरिटेंडेंट .	2000-3200
5.	नर्सिय सिस्टर	1640-2900
6.	स्टाफ नर्स .	1400-2600
7.	प्रधान ट्यूटर	2200-4000
8.	सीनियर ट्यूटर	2000-3500
9.	सिस्टर ट्यूटर .	2000-3200
10.	नदानिक ग्रनुदेशक	1640-2900